Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V Meeting held on 30.06.2011

The Meeting No. 13/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 30.06.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

SI. No	Name of the representatives & their designation	Department
1	Dr. R.A.Lal, Director	R.O, TC, Noida
2	Sh. K.C.Meena, Dy. DGFT	DGFT
3	Sh. Kuldeep Singh, Asstt. Director	MSME
4	Sh. Pradip Kumar, F.T.D.O	DGFT

MEETING NUMBER : 13/84-ALC3/2011 MEETING DATE : 30.06.2011

Case No.:	Party Name: GAURAV INTERNATIONAL Meet No/Date: 13/84-ALC3/2011 30.06.2011							
HQ File :0	1/84/050/00078/AM12/	RLA File :05/2		Lic.No/Date:051029385 20.06.2011	50			
Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below: -								
S.	Export item	Export	Import item	Qty. allowed				

			Qty.				
		Infants Girls Dress made out of 100% polyester	6100 Pcs	100% polyester dyed fabric, GSM-143+/-	5691 Sq mtrs.		
		dyed woven fabric, GSM-		10%			
1		143+/-10% and 100%		100% polyester dyed	4910 Sq mtrs.		
		polyester dyed knit fabric(lining), GSM-40+/-		knit fabric(lining), GSM-40+/-10%			
		10% Style No. 868633		GSIVF40+7-1070			
	2	Girls Dress made out of	4300	100% polyester dyed	6110 Sq mtrs.		
		100% polyester dyed woven fabric, GSM-143+/-	Pcs	fabric, GSM-143+/- 10%			
		10% and 100% polyester		100% polyester dyed	4553 Sq mtrs.		
		dyed knit fabric(lining),		knit fabric(lining),			
		GSM-40+/-10% Style No.		GSM-40+/-10%			
	 	868633					
	The R.A shall be advised to take necessary action subject to compliance of other						

Case No.:2/13/84-ALC3/2011	Party Name:GAURAVINTERNATIONAL	Meet No/Date:13/84-ALC3/2011 30.06.2011	Status: Approved
HQ File :01/84/050/00079/AM12/	RLA File :05/23/040/00112/AM12/	Lic.No/Date:0510294188 21.06.2011	

Decision : The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance

usual conditions.

Authorization issued in this case as detailed below:	A	∆utho	oriza	tion	issued	in	this	case a	as	detailed	below:	_
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S.	Export item	Export	Import item	Qty. allowed
No		Qty.		
1	Ladies Top made out of 100% polyester dyed woven fabric, GSM-100+/-		100% polyester dyed fabric, GSM-100+/-	8424 Sq mtrs.
	10% Style No. 514686			
2	Ladies Dress made out of 100% polyester dyed woven fabric, GSM-100+/-10% Style No. 883482/828791	8250 Pcs	100% polyester dyed fabric, GSM-100+/-10%	16170 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/13/84-ALC3/2011	Meet No/Date:13/84-ALC3/2011 30.06.2011	Status: Deferred
HQ File :01/84/050/00080/AM12/	Lic.No/Date:0510294211 21.06.2011	Defer Date:28.07.2011

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was therefore decided to defer the case for relisting on 28.07.2011.

Case No.:4/13/84-ALC3/2011	-	20.06.2011	Status: Approved
HQ File :01/84/050/00081/AM12/		Lic.No/Date:0510294535 24.06.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below: -

10.10.10	at 10112 at 011 100 about 111 tillio dabo do dotalida bolow.				
S.	Export item	Export	Import item	Qty. allowed	
No		Qty.			
1	Ladies Top made out of 100% polyester dyed woven fabric, GSM-90+/-10% Style No. AS247270Ml	1250 Pcs	100% polyester dyed fabric, GSM-90+/-10%	2300 Sq mtrs.	

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

Manual agenda cases

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Case No.63	M/s V & S International Pvt. Limited, Gurgoan.		
NC No.13/AM12	F.No.01/84/162/585/AM08/DES-V		
Dated 30.06.2011	Re-fixation of input output norms against advance authorisation No. 0510207141 dated 03.08.2007.		

Decision: The Committee considered the case as per agenda alongwith other papers and observed that export Qty. is in sets and import items asked for in Sq mtrs. The Committee decided to refer the case to DC (MSME) for their examination and comments. It was therefore decided to defer the case for re-listing on 28.07.2011.

Case No.64	M/s Superhouse Ltd., Kanpur		
NC No.13/AM12	Pt. F.No.01/84/50/531/AM07/DES-V		
Dated 30.06.2011	Ratification of input output norms against advance		
	authorisation No. 0610011781 dated 28.02.2007.		

Decision: The Committee considered the case as per agenda alongwith other papers and observed that this case has already been cleared by ALC in its meeting held on 24.05.2007 by allowing 5% wastage and clearly mentioning GSM condition. Now, firm's plea that artificial leather cloth has no GSM is not correct, hence, cannot be acceded to in this case. Therefore, Committee decided to advise R.A to finalise the case accordingly.

Firm may be informed accordingly.

Case No.65	M/s Stalwart Lifestyle Pvt. Ltd., Gurgoan		
NC No.13/AM12	F.No.01/84/50/371/AM11/DES-V		
Dated 30.06.2011	Ratification of input output norms against advance		
	authorisation No. 0510285048 dated 03.03.2011.		

Decision: The Committee considered the case as per agenda & other relevant papers and went through the details/information submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the adhoc norms against Advance authorization

issued in this case on repeat basis as detailed below: -

S.	Export Product	Export	Import Item	Qty. allowed.
NO		Qty.		